

ITEM NO.804

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.11326-11327/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellants

VERSUS

BHANU PRATAP SINGH

Respondent

Only I.A. No. 284158 of 2025- application for direction is listed in this matter

Date : 15-01-2026 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Divyanshu Sahay, Adv.
Mr. Tanmaya Agarwal, AOR

For Respondent(s) : Mr. Lal Pratap Singh, Adv. (mentioned by)
Mr. Vishal Singh, Adv.
Mr. Arjun Aggarwal, AOR

UPON being mentioned the Court made the following
O R D E R

I.A. No.284158 of 2025

Not to be deleted from the notified date i.e. 02nd February, 2026.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)